

**Annual Reports and Reviews on the working of Central Tool Room, Ludhiana for 1993-94 and Indo-German Tool Room, Aurangabad for 1993-94 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shri M. Arunachalam, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room, Ludhiana, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Central Tool Room, Ludhiana, for the year 1993-94.

[Placed in Library, See No. LT-6624/94]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indo-German Tool Room, Aurangabad, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indo-German Tool Room, Aurangabad, for the year 1993-94.

[Placed in Library, See No. LT-6625/94]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indo-German Tool Room, Indore, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indo-German Tool Room, Indore, for the year 1993-94.

[Placed in Library, See No. LT-6626/94]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indo-German Tool Room, Ahmedabad, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indo-German Tool Room, Ahmedabad, for the year 1993-94.

[Placed in Library, See No. LT-6627/94]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room, and Training Centre, Bhubaneswar, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Central Tool Room, and Training Centre, Bhubaneswar, for the year 1993-94.

[Placed in Library, See No. LT-6628/94]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room,

and Training Centre, Calcutta, for the year 1993-94 alongwith Audited Accounts.

- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Central Tool Room, and Training Centre, Calcutta, for the year 1993-94.

[Placed in Library, See No. LT-6629/94]

**Memorandum of understanding between Mazagon Dock Limited and the Department of Defence production and supplies for 1994-95 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shri Mallikarjun, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):—

- (1) Memorandum of Understanding between Mazagon Dock Limited and the Department of Defence Production and Supplies for the year 1994-95.

[Placed in Library, See No. LT-6630/94]

- (2) Memorandum of Understanding between the Hindustan Aeronautics Limited and Department of Defence Production and Supplies for the year 1994-95.

[Placed in Library, See No. LT-6631/94]

**Notification under All India Services Act, 1951**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shrimati Margaret Alva, I beg to lay on the Table a copy each of the following notifications (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951:—

- (1) The Indian Administrative Service (Recruitment) Amendment Rules, 1994, published in Notification No. G.S.R. 439(E) in Gazette of India dated the 9th May, 1994.
- (2) The Indian Police Service (Recruitment) Amendment Rules, 1994, published in Notification No. G.S.R. 440(E) in Gazette of India dated the 9th May, 1994.
- (3) The Indian Forest Service (Recruitment) Amendment Rules, 1994 published in Notification No. G.S.R. 441(E) in Gazette of India dated the 9th May, 1994.

[Placed in Library. See No. LT-6632/94]

**Review on the working of and Annual Reports of Water and Power Consultancy Services (India) Ltd. New Delhi for 1993-94 and National Water Development Agency, New Delhi for 1993-94 etc.**

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GASES (CAPT. SATISH KUMAR SHARMA): On behalf of Shri P.K. thungon, I beg